

(a) whether Government are aware of the shortage of material required for water supply and sanitation schemes;

(b) whether steps are being taken to assess the future magnitude of the problem and the quantum of requirements needed for such programme;

(c) whether there is any provision in Third Five Year Plan for the starting of necessary industries to keep supply and demand at pace; and

(d) if so, the details thereof?

The Minister of Health (Dr. Sushila Nayar): (a) Yes.

(b) Yes. The magnitude of the water supply and sanitation programme awaiting accomplishment has been roughly assessed by the National Water Supply and Sanitation Committee. In order to make a more complete and correct assessment of the urban and rural situation State-wise, the Committee has suggested the setting up of urban and rural assessment committees for each State. A proper indication of the future magnitude of the problem and the quantum of material and equipment requirements needed for such a programme will be available after a comprehensive plan in this regard has been prepared and a decision taken to implement the total programme within a specified period.

(c) There is no provision in the Third Five Year Plan under the Health Programmes for the starting of necessary industries connected with water supply and sanitation projects.

(d) Does not arise.

Ramagundam Power House in Andhra Pradesh

1595. Shrimati Lakshmikanthamma: Will the Minister of Irrigation and Power be pleased to state whether it is a fact that the Ramagundam Power House in Andhra Pradesh is not working to its full capacity, due to the delay in issuing of the Import licence for all the items of auxiliaries

of the boiler by the Central Government?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): Ramagundam Power House is not working to full capacity, but that is not due to delay in the issue of import licence by the Central Government. Sanction for release of foreign exchange was issued during March, 1962. The import licence application from the Andhra Pradesh Government is still awaited.

Calcutta Port Commissioners

**1596. { Shri Mohammad Elias:
Shri Dinan Bhattacharya:**

Will the Minister of Transport and Communications be pleased to state:

(a) the number of permanent workmen in Calcutta Port Commissioners' workshop in 1950 and the number of total permanent hands in the month of March 1962; and

(b) the number of temporary workmen employed in 1960 and 1961 in the workshop of Calcutta Port Commissioners and what was the duration of service of these temporary hands?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) The number of permanent workmen in the Commissioners Workers (viz. South workshop, Island workshop, North workshop and Wagon Repair Shop) was 2119 in 1950 and 2707 in March 1962.

(b) The number of temporary workmen employed in the workshops during the years 1960 and 1961 and the duration of their service were as follows:—

1960—

550 men per month—For four months

325 men per month—For six months